

States/ Union Territories were represented in the meeting.

(c). The meeting discussed inter -alia the organisational set up for redress of public grievances at the Center as well as the States, the role and functions of the Directorate of Public Grievances in the Cabinet Secretariat, Management Information System for public grievance redress and coordination between the Center and the States in the field of public grievances. The major points around which consensus emerged in the meeting included the need for devising a system of registration of complaints at the field level offices, categorisation of grievances with a view to identifying grievance prone areas, devising a time frame for disposal of grievances, bringing the grievance redress machinery at the door steps of the public, institutionalising system of interaction between the agencies of the centre and those of states and setting up an independent institution in States/Union Territories on the pattern of the Directorate of Public Grievances at the Centre.

[*Translation*]

Production of Jute

1337. SHRI NAWAL KISHIORE RAI:
DR. CHINTA MOHAN :

Will the Minister of Textiles be pleased to state:

(a) the production of Jute in the country during 1991-92 and 1992-93;

(b) whether the production has de-

clined during the current year as compared to the year ;

(c) if so, the reasons therefor;

(d) the quantity of Jute and Jute goods exported during the above period and foreign exchange carried therefrom;

(e) whether the export of Jute and Jute goods has also declined during 1992 as compared to 1991;

(f) if so, the reasons, therefor; and

(g) the incentives/facilities provided by the Government to the Jute producers to increase the production of Jute?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI G. VENKAT SWAMY) (a). The estimated production of rate jute in the country during the last 2 years was as follows:

(in lakh bales of 180 kg.each)

<i>Year</i>	<i>Production (Estimated)</i>
1991-92	90
1992-93	70

(b) and (c). Farmers reduced the acreage under raw jute cultivation during 1992-93 season due to deficiency of rainfall at the time of sowing and lower realisation for their produce in the previous year.

(d). The quantity and value of jute good exported during 1991-92 and 1992-93 [April-December'92] were as follows:

Qty: 000 tones
Value: Rs. crores

<i>Year</i>	<i>Total Qty</i>	<i>Total Value</i>
1991-92	237.1	387.24
1992-93 (April-Dec.'92)	137.8	236.48

(e) and (f). Export of jute goods has declined during 1992-93, as compared to 1991-92 due to various reasons including world-wide recession, decline in prices of synthetic substitutes, erosion of the erst-while USSR market etc.

(g). Government have provided several incentives to increase the production of raw jute and jute goods including declaration of remunerative minimum support prices, enactment of Jute Packaging Materials (Compulsory Use in Packing (Commodities) Act, 1987. creation of jute Modernisation Fund, establishment of Special Jute Development Fund, Grant of Fiscal, financial and marketing support etc.

[*English*]

Public Sector Undertaking in M.P.

1338. SHRIMATI SUMITRA MAHAJAN:

<i>Name</i>	<i>Location</i>
1. Madhya Pradesh Ashok Hotel Corpn. Ltd.	Bhopal
2. NEPA Ltd.	Nepa Nagar
3. Northern Coalfields Ltd.	Singrauli Colliery
4. NTC (M.P.)	Indore
5. South Eastern Coalfields Ltd.	Bilaspur.

(b) Details have been furnished in Statement No. 16 of Volume-I of Public Enterprises Survey 1991-92 placed in the Parliament on 26.2.1993.

(c) The net profit and loss of enterprise for three years have been furnished in Volume-3 of the Public Enterprises Survey 1991-92 placed in the Parliament on 26.2.1993.

Will the PRIME MINISTER be pleased to state:

(a) the names of the public sector undertakings functioning in Madhya Pradesh, locatioun-wise;

(b) the total investment made in each of them; and

(c) the details of the profits and loses incurred by each of these undertakings during each of the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRY) (SHRIMATI KRISHNA SAHI): (a) The names of Public Sector Undertakings and their locations are as follows:-

[*Translation*]

Removal of Jhuggis Near MPs Flats

1339. SHRIMATI PRATIBHA DEVI SINGH PATIL will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether unauthorised jhuggies